

involved, item of manufacture/activity are published by the Indian Investment Centre as a supplement to the Monthly Newsletter and copies of these are regularly supplied to the Parliament Library.

(c) and (d) The Government has upto now allowed 4 proposals involving use of molasses for manufacture of alcoholic products with the aforesaid conditions.

Smuggling of Heroin

1145. SHRI CHUN CHUN PRASAD YADAV : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware of certain routes in the North-East through which heroin from the golden triangle is being smuggled into the country;

(b) if so, the details thereof;

(c) the estimated value of heroin smuggled into the country through these routes monthly; and

(d) the steps taken by the Government to plug these heroin smuggling routes in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) and (b) Although all the North Eastern States are sensitive to drug trafficking owing to proximity to the illicit opiate producing area of the South East Asia, popularly known as Golden Triangle and difficult terrain, some routes have come to notice more prominently. These routes are given in the attached Statement.

(c) No precise valuation of drugs, which are often of indeterminate strength and composition and are liable for destruction, can be made. Hence the value of heroin smuggled into the country through these routes cannot be estimated.

(d) Government of India has taken the following steps to plug heroin smuggling routes in the North-East :

(i) Instructions have been issued to all the enforcement agencies to maintain the utmost vigil and step up enforcement efforts under the stringent provisions contained in NDPS Act.

(ii) Training is being imparted to officers to improve their effectiveness. Vehicles and communication equipments have been provided.

(iii) Border Security Force has been vested with powers under the Customs Act to interdict narcotic drugs on the border in addition to the several Central and State Government enforcement agencies empowered under the NDPS Act.

(iv) Reward scheme for informers and enforcement officers is being implemented zealously.

(v) Quarterly coordination meetings chaired by DG, NCB are held regularly in New Delhi which are attended by all Enforcement agencies involved in fighting against drug trafficking, at the highest level.

(vi) A comprehensive bilateral agreement has been entered into by the Government of India and the Government of Union of Myanmar for reducing demand and preventing illicit trafficking in narcotic drugs.

(vii) The Government of India has provided two drug sniffer dogs and also trained dog-handlers to Myanmar for detection of drugs.

Statement

1. Tamu-Moreh Imphal
2. Mandalay - Tiddim - Behiang - Singhat - Churchandpur - Imphal.
3. Mandalay - Tiddim - Champhai - Aizawl - Silchar - Gauhati - Calcutta.
4. Layshi - Meluri (Nagaland) - Jessami - Kohima.
5. Singkaling Hkamti/Homalin/Tamanthi - Noklak - Tuensang - Mokokchung - Dimapur.
6. Kalemio - Champhai - Aizawl.
7. Paletwa - Alikadam (Bangladesh) - Cox's Bazar/Chittagong.
8. Pamsat (Myanmar) - Tusom Christian - Tusumkhullen - Kharasom - Ukhrul/Jessami - Kohima - Tuensang - Mokokchung - Jorhat.
9. Kultuk (Myanmar) - Chassad - Kamjong - Jessami - Dimapur via Kohima.
10. Kultuk (Myanmar) - Chassad - Kamjong - Imphal - Silchar/Dimapur.
11. Kalemio (Myanmar) - Malcham - Joupi - Chakpikarong - Sengnu - Kakching - Imphal.
12. Kalemio - Jangdung - Sajiktampak - Singhew - Chakpikarong - Sengna - Imphal/Churchandpur.

Non-Fulfilment of Export Target by EOUs

1146. SHRI HARIN PATHAK : Will the Minister of COMMERCE be pleased to state :

(a) the export target fixed with value in foreign exchange by the Government for the Export Oriented Units in the country during 1995 and 1996;

(b) the percentage of the export with value in foreign exchange has been met by these units during the above period;

(c) the reasons for not achieving the export targets; and

(d) the steps being contemplated by the Government in regard to non-fulfilment of the export target?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b) There is no annual fixation of targets by the Government for Export Oriented Units. However, the total value of exports made by these units during the last two years is as under :

Year	Rs. in crores	US \$ (in million)
1994-95	4709.59	1499.96
1995-96	6992.46 (P)	2090.60 (P) Provisional

(c) and (d) Do not arise.

Instrumentation Limited

1147. SHRI PARASRAM MEGHWAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Instrumentation Limited Undertaking has become sick; and

(b) the steps propose to be taken by the Government for revival of the company and protection of the workers?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) The revival of the Company is under consideration of Government and BIFR. Pending finalisation of the revival plan, Government has been extending budgetary support to the company.

World Bank Loan for Sardar Sarovar Project

1148. SHRI SHANTILAL PARSOTAMDAS PATEL :
SHRI SANAT MEHTA :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government have approached the World Bank to finance the procurement of some reversible units to be used in river bad power house of the Sardar Sarovar project;

(b) if so, whether the World Bank has not agreed to finance the procurement of these units; and

(c) if so, the details of the efforts made by the Government to procure the loan from other agencies in the World Bank for procurement of these units?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) No, Sir.

(b) Does not arise.

(c) The initial expenditure on the purchase of Turbo Generating (TG) sets for the River Bed Power House of the Sardar Sarovar Project had been met by utilizing an OECF (Japan) loan of Yen 2.85 billion. The understanding was that OECF assistance will be available to cover the entire costs on procurement and installation of the TG sets which had been contracted to M/s. Sumitomo Corporation Ltd. of Japan in August, 1987 for an amount of Yen 24.64 billion plus Rs. 35.5 crores. However, after the closure of the 1st tranche of OECF loan on 25.11.90, further OECF loans have not been agreed to by Government of Japan.

Reward to Informers

1149. SHRI P.S. GADHAVI : Will the Minister of FINANCE be pleased to state :

(a) whether the Government provide rewards to the informers who give information of smuggled goods;

(b) if so, the details thereof; and

(c) the number of cases are pending as on December 31, 1996 for payment of such rewards to the informers who gave information of smuggled goods in Saurashtra and Kutch regions of Gujarat States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (c) Informers providing clue to smuggled goods are eligible to payment of Reward upto 20% of the value of goods seized. In case of gold, silver and narcotics, specific rates of reward related to weight and purity of goods seized, have been prescribed as follows :

(i) Gold	Rs. 500/- per 10 grams
(ii) Silver	Rs. 1000/- per Kg.
(iii) Opium	Rs. 220/- per Kg.
(iv) Morphine	Rs. 8000/- per Kg.
(v) Heroin	Rs. 20,000/- per Kg.
(vi) Cocaine	Rs. 40,000/- per Kg.
(vii) Hashish	Rs. 400/- per Kg.
(viii) Ganja	Rs. 80/- per Kg.

Eight cases of reward are pending as on 31.12.96 for payment to informer who gave information of smuggled goods in Saurashtra and Kutch regions of Gujarat. Out of these eight cases, advance reward in seven cases has been disbursed.

Note Printing Press, Salboni

1150. SHRI AJOY MUKHOPADHYAY :
SHRI BASU DEB ACHARIA :

Will the Minister of FINANCE be pleased to state :

(a) whether the production have already been started at the Note Printing Press at Salboni, West Bengal;